

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
“M/s. RAJGURU DEVELOPERS PRIVATE LIMITED” (EXTENSION)
OPERATING IN REAL ESTATE SECTOR AT MUMBAI,
MAHARASHTRA**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor along with PAN/CIN/LLP No.	M/s. Rajguru Developers Private Limited PAN – AACDM5996M CIN: U51909MH2001PTC133003
2.	Address of the registered office of the corporate debtor (as per MCA records)	139, Seksaria Chambers, 2nd floor, Nagindas Master road, Fort, Mumbai – 400001, Maharashtra
3.	URL of website	The corporate debtor has no website of its own
4.	Details of place where majority of fixed assets are located	<p>a. Project, “Raj Altezza” situated at Ambika Nagar, J.N. Road, Near Apna Bazar, Mulund (W), Mumbai - 400080</p> <p>b. Mulund Ambika Nagar CHS Ltd and Ambekrupa SRA CHS Ltd. located on plot bearing C.T.S. Nos. 1464, 1469, 1469/1 to 17, 1470, 1470/1 to 20, 1471, 1471/1, 1472, 1472/1 to 20, 1475 of village Mulund, situated at Pandit J.N. Road, Mulund (West) Mumbai in “T” ward of M.C.G.M along with non-slum portion bearing C.T.S. No. 1473 & 1474</p> <p>c. Mulund Shanti Nagar, Ram Manohar Bube Chawl CHS located on plot bearing C.T.S No. 589/1 to 95 of village at Nahur at Pandit J.N. Road, Mulund (West) Mumbai in “T” ward of M.C.G.M along with non-slum portion</p> <p>d. Shindewadi SRA CHS Ltd on plot bearing C.T.S. Nos. 1465 & 1465/1 to 16 of village Mulund, situated at Pandit J.N. Road, Mulund (West) Mumbai in “T” ward of M.C.G.M</p>
5.	Installed capacity of main products/ services	Not applicable
6.	Quantity and value of main products/ services sold in last financial year.	Information not available



(Handwritten signature in blue ink)

7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at:	May be obtained by sending an email to cirp.rajgurudpl@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The detailed invitation for expression of interest which shall include the eligibility for resolution applicants under Sec 25(2)(h) of the Code can be sought by sending an email on cirp.rajgurudpl@gmail.com
10.	Last date for receipt of expression of Interest (extended)	24-10-2024
11.	Date of issue of provisional list of prospective resolution applicants (extended)	03-11-2024
12.	Last date for submission of objections to provisional list (extended)	08-11-2024
13.	Date of Issue of final list of prospective resolution applicant (extended)	18-11-2024
14.	Date of Issue of information memorandum, evaluation Matrix and Request for resolution plans to prospective resolution applicants (extended)	23-11-2024
15.	Last date of Submission of resolution Plans (Min 30days) (extended)	23-12-2024
16.	Process email id to submit Expression of Interest	cirp.rajgurudpl@gmail.com (Communication to any other email ID will not be entertained)



Shekhar Arvind Parkhi
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RP of M/s Rajguru Developers Private Limited

IBBI Regn No. IBBI/PA-001/IP-P-02494/2021-2022/13801

AFA valid till: 08-10-2024

Registered address - A-904, Malpani Vivanta, Laxman Nagar, Behind Baner D-Mart, Balewadi,
Pune-411045 Maharashtra.

Email- cirp.rajgurudpl@gmail.com

Place: Pune

Date: 11-10-2024